

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 2771/1999
M.A. NO. 2930/2000
O.A. NO. 65 GU/1997

(23)

New Delhi this the 12th day of March, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

M. K. Jha S/O A. N. Jha,
505, Income Tax Colony,
Bongaon, Beltola,
Guwahati-28.

... Applicant

(By Shri M. K. Gupta, Advocate)

-versus-

1. Union of India through
Secretary Personnel,
New Delhi.
2. Central Bureau of Investigation,
Government of India, Lodhi Road,
Kendriya Karyalaya Parisar,
Block No. 3,
New Delhi-110003.

... Respondents

(By Shri R. V. Sinha, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

Shri M. K. Gupta, the learned counsel appearing on behalf of applicant, states that his client has since been promoted. Nothing, therefore, now survives in the present OA. The same is accordingly disposed of with no order as to costs.

(Govindan S. Tampi)
Member (A)

(Ashok Agarwal)
Chairman

/as/